

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 141/252/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2018

NAME OF THE COMPANY: VKM Logistics Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Report of the ROC has still not been received. Last opportunity is granted to them.

To come up on 18th January, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)